

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 146 of 2014

Dated : 09th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Byrnihat Industries Association Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission & Anr, Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. Matrugupta Mishra and Mr. Tushar
Nagar for Resp. No.3
Mr. Buddy A. Ranganadhan for
Resp.No.1

ORDER

At the request of learned counsel for the appellant the appeal is posted for hearing on **17th February, 2015**.

The learned counsel for the parties are directed to file their respective written submissions before the date fixed.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jp